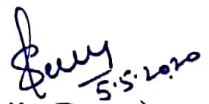


ORDER

In partial modification of Order No. 14/RG/Spl./Misc. dated 02.05.2020, Hon'ble the Chief Justice has been pleased to order that for the convenience of the Advocates and the Litigants and in order to further smoothen the process of listing of the cases, the Registry shall accept the E-filing and original paper-book of the case, as the case may be, from **10.00 AM to 04.00 PM** on the Court working days.

By orders of Hon'ble the Chief Justice


(Sanjiv Berry)
Registrar General
05.05.2020